

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 313 of 2013

Dated : 26th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare
Association ... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Saurabh Sandhi
Mr. Kuwar Ajay Pratap
Mr. G.L. Bhatia**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Mr. Elangbam for R.1
Mr. Alok Shankar for R.2**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **23.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js